

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR  
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF JUNE, 2016**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>M A I N C A S E S :-</b>	01.06.2016									30.06.2016
	<b>CIVIL SIDE:-</b>										
1	CIVIL FIRST APPEAL	8464	0	0	63	63	0	0	15	15	8512
2	CIVIL SECOND APPEAL	4188	0	0	40	40	0	0	2	2	4226
3	EXECUTION FIRST APPEAL	43	0	0	0	0	0	0	0	0	43
4	EXECUTION SECOND APPEAL	9	0	0	0	0	0	0	0	0	9
5	CIVIL MISC. APPEAL	23082	0	5	609	614	0	5	372	377	23319
6	CIVIL REVISION	415	0	0	24	24	0	1	2	3	436
7	CIVIL REVIEW	802	0	10	12	22	0	0	1	1	823
8	INCOME TAX REFERENCE	22	0	0	0	0	0	0	0	0	22
9	OTHER TAX REFERENCE	121	0	4	0	4	0	0	0	0	125
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	11	0	0	0	0	0	0	0	0	11
12	INCOME TAX APPEAL	2006	0	1	0	1	0	7	0	7	2000
13	WEALTH TAX APPEAL	52	0	0	0	0	0	0	0	0	52
14	SALES TAX REVISION	1086	0	0	0	0	0	0	4	4	1082
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	110	0	0	2	2	0	0	1	1	111
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	31	0	0	0	0	0	0	0	0	31
19	COMPANY APPLICATION	246	0	0	3	3	0	0	2	2	247
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	43	0	0	0	0	0	0	0	0	43
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	60	0	10	0	10	0	1	0	1	69
24	SPECIAL APPEAL (WRITS)	3499	0	102	0	102	0	64	0	64	3537
25	CIVIL CONTEMPT	1897	0	2	67	69	0	1	38	39	1927
26	CIVIL WRITS	54526	0	131	1085	1216	0	28	475	503	55239
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	664	0	0	0	0	0	0	11	11	653
	<b>TOTAL (A)</b>	<b>101388</b>	<b>0</b>	<b>265</b>	<b>1905</b>	<b>2170</b>	<b>0</b>	<b>107</b>	<b>923</b>	<b>1030</b>	<b>102528</b>
	<b>CRIMINAL SIDE:-</b>										
1	MURDER REFERENCE	1	0	0	0	0	0	0	0	0	1
2	CRIMINAL APPEAL	19051	0	13	70	83	0	12	15	27	19107
3	CRIMINAL REVISION	5653	0	0	163	163	0	0	32	32	5784
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	9001	0	0	250	250	0	0	74	74	9177
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1610	0	0	1039	1039	0	0	794	794	1855
6	CRIMINAL CONTEMPT	23	0	1	0	1	0	0	0	0	24
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	54	0	19	0	19	0	10	0	10	63
9	CRIMINAL LEAVE TO APPEAL	771	0	8	68	76	0	0	0	0	847
10	CRIMINAL WRITS	425	0	0	34	34	0	0	14	14	445
	<b>TOTAL (B)</b>	<b>36590</b>	<b>0</b>	<b>41</b>	<b>1624</b>	<b>1665</b>	<b>0</b>	<b>22</b>	<b>929</b>	<b>951</b>	<b>37304</b>
	<b>TOTAL (A+B)</b>	<b>137978</b>	<b>0</b>	<b>306</b>	<b>3529</b>	<b>3835</b>	<b>0</b>	<b>129</b>	<b>1852</b>	<b>1981</b>	<b>139832</b>
	<b>OTHER ORIGINAL JURISDICTION CASES:-</b>										
1	ARBITRATION APPLICATION	182	0	0	5	5	0	0	10	10	177
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	113	0	0	18	18	0	0	0	0	131
4	CRIMINAL TRANSFER	91	0	0	4	4	0	0	0	0	95
	<b>TOTAL (C)</b>	<b>387</b>	<b>0</b>	<b>0</b>	<b>27</b>	<b>27</b>	<b>0</b>	<b>0</b>	<b>10</b>	<b>10</b>	<b>404</b>
	<b>GRAND TOTAL (A+B+C)</b>	<b>138365</b>	<b>0</b>	<b>306</b>	<b>3556</b>	<b>3862</b>	<b>0</b>	<b>129</b>	<b>1862</b>	<b>1991</b>	<b>140236</b>